

(1)	(2)	(3)	(4)	(5)
14.	मणिपुर	164	65	39.6
15.	मेघालय	1074	46	4.3
16.	मिजोरम	584	8	1.4
17.	नागालैण्ड	642	59	9.2
18.	उड़ीसा	8093	1934	23.9
19.	पंजाब	4375	3910	80.4
20.	राजस्थान	25707	3904	15.2
21.	सिक्किम	114	16	14.0
22.	तमिलनाडु	8411	2373	28.2
23.	त्रिपुरा	312	41	13.1
24.	उत्तर प्रदेश	20846	10542	50.6
25.	पश्चिम बंगाल	5932	1911	32.2
26.	अण्डमान व निकोबार द्वीप समूह	75	—	0.0
27.	चण्डीगढ़	3	2	66.7
28.	दादरा व नगर हवेली	24	2	8.3
29.	दमन व दीव	7	1	14.3
30.	दिल्ली	70	38	54.3
31.	लक्षद्वीप	3	—	0.0
32.	पांडिचेरी	34	22	64.7
<b>कुल योग :</b>		<b>184348</b>	<b>47434</b>	<b>25.7</b>

**Brahmaputra flood Control Board without a Chairman**

6188. DR. B. B. DUTTA: Will the Minister of WATER RESOURCES fa-pleased to state:

(a) whether it is a fact that the Bra hmaputra Flood Control Board is func tioning without any Chairman for years together;

(b) if so, the reasons therefor;

(c) whether Government propose to, take some steps to reconstitute the Board to make it function effectively; and

(d) if so, the details thereof and If not, the reasong therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATER RESOURCES (SHR P. K. THUNGON): (a) and (b) There has been no regular incumbent as Chairman, Brahmaputra Board since January, 1987,

As suitable candidates were not available, Secretary, North Eastern Council was entrusted the additional charge of Chairman, Brahmaputra Board with the approval of the Cabinet. Since the transfer of the incumbent holding the post of Secretary, North Eastern Council in January, 1993, the Vice Chairman of Brahmaputra Board is exercising and discharging the duties of Chairman, Brahmaputra Board.

(c) No, Sir.

(d) The Brahmaputra Board is functioning effectively and does not need to be reconstituted.

#### Flood control In Assam

6189. DR. B. B. DUTTA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have given any priority towards flood control in Assam and adjoining areas keeping in view the horrible situation arising from floods every year;

(b) if so, the details thereof with programmes drawn up and financial outlay fixed for the current year; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) The Union Government have given priority towards flood control in Assam and adjoining areas by setting up the Brahmaputra Board in December, 1981 which has prepared Master Plans for flood management in respect of the Brahmaputra, Barak and its tributaries. These Master Plans have been sent to Assam and other North Eastern States and Central agencies for taking further steps leading to implementation. In addition to the outlay of Rs. 20.00 crore from the State's plan funds, Central Loan Assistance to the tune of

Rs. 25 crore is envisaged for release to Assam for flood control during the current financial year.

(c) Does not arise.

#### Pending proposals of Brahmaputra Flood Control Board

6190. DR. B. B. DUTTA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether certain proposals submitted by the Brahmaputra Flood Control Board long back are still pending with Government;

(b) if so, the details of these proposals with the date of submission in each case;

(c) whether Government propose to take some steps to clear the pending proposals for smooth development of the concerned regions; and

(d) if so, the details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) No, Sir.

(b) to (d) Do not arise.

#### Study by National Water Development Agency on Water Resources

6191. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the National Water Development Agency was to undertake studies on water transfer links for water resources development in the country;

(b) if so, when was this Agency set up and with what aims and objectives;

(c) whether the Agency has completed the work assigned to it and if so, the details thereof; and